

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 08/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla
V/s.
M/s. Tata Coffee & Anr.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	L. M. JENKINS for LMJ LAW PRACTICE	Advocate for Petitioner.	Maria Jenkins

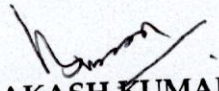
Common Order


Company Appeal Nos 06, 08, & 09/58/CLB/MB/MAH/2015

In respect of the Company Appeals 06/2015, 8/2015 and 9/2015, the
Petitioner side is present, whereas the Respondent side is absent.

Hence the Respondents are called absent and set ex-parte the above three
cases against the Respondents.

List this matter for hearing from the Petitioner side on 4.1.2017.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASENAPATHY
Member (Technical)